

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.2624**

TO BE ANSWERED ON THE 10TH MAY, 2016/ VAISAKHA 20, 1938 (SAKA)

FUNDS FOR CCTNS

2624. SHRI VINAYAK BHAURAO RAUT:

SHRI SHRIRANG APPA BARNE:

DR. SHRIKANT EKNATH SHINDE:

SHRI ANANDRAO ADSUL:

SHRI RAHUL SHEWALE:

SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has launched Crime and Criminal Tracking Network and Systems (CCTNS) in the country;

(b) if so, the details thereof along with the aims, objectives and salient features of CCTNS;

(c) whether funds have been provided by the Government for the successful implementation of the CCTNS programme;

(d) if so, the details thereof and the total funds granted/released, utilised separately during each of the last three years and the current year, State-wise;

(e) whether all the works relating to CCTNS have been completed, if so, the details thereof and if not, the reasons therefor along with the steps taken by the Government in this regard;

(f) whether some States have recently forwarded proposal for completion of the remaining work on the CCTNS, if so, the details thereof and the action taken in this regard, State-wise; and

(g) the corrective measures taken by the Government for implementation of CCTNS fully in all the States?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a): Yes, Madam

(b): The CCTNS project aims at interlinking Police Stations all over the country with the objective of tracking crime and crime related data across the country in a common networked eco-system.

(c) & (d): Yes, Madam. The total estimated cost of the project is Rs. 2000 Crores. State-wise details of the funds released/ utilized during last three years is at Annexure-I. There is a budgetary provision of Rupees 250 Crores for the current financial year.

(e) to (g): The CCTNS Project works are under progress and at various stages of implementation. Ministry of Home Affairs (MHA) has released the final version of Core Application Software (CAS) to the States/UTs. A State /UT level workshop was organized in March 2016, where the State/UT level challenges were deliberated and a completion roadmap on Data Digitization, Data Migration, Network connectivity, System Integration was finalized. The project is being regularly monitored in the Cabinet Secretariat, Niti Aayog and by a High Level Committee in the Hon'ble Supreme Court of India.

Statement in reply to Lok Sabha Question no 2624 for 10.05.2016 regarding Funds for CCTNS Project

Status of funds released to States/UT for implementation of CCTNS						
Units: INR Lakh						
S.No	Name of State/UT	Total Fund Released during 2009-2016	Funds Released in FY 2013-14	Funds Released in FY 2014-15	Funds Released in FY 2015-16	Fund utilized**
1	Andaman & Nicobar	671.35		506.44		440.64
	Andhra Pradesh	4969.3		1288.29	3681.01	5828.44
2	AP undivided	3896.58				0
3	Arunachal Pradesh	1243.4		860.26		906.09
4	Assam	3097.98	500.00	1425.30		2523.85
5	Bihar	2584.57				903.66
6	Chandigarh	162.66				171.96
7	Chhattisgarh	4491.03			3193.68	1297.31
8	Dadra & Nagar Haveli	695.47				593.7
9	Daman & Diu			397.78		
10	Delhi	3099.14		1443.00	921.80	848.97
11	Goa	703.69		383.00		423.09
12	Gujarat	6291.57	3142.80	123.20	1450.24	4459.21
13	Haryana	2493.23			1418.72	952.87
14	Himachal Pradesh	1892.58			1194.12	644.39
15	Jammu & Kashmir	2462.35		1499.00		1948.93
16	Jharkhand	5065.07	2730.40			5081.11
17	Karnataka	7398.58905	1432.98		2729.10	4102.72
18	Kerala	4772.42		930.00	2220.83	2187.5
19	Lakshadweep	206.09				108.64
20	Madhya Pradesh	6713.48		4000.00		3224.12
21	Maharashtra	9263.52			6624.14	3086.57
22	Manipur	1162.28			584.15	308.38
23	Meghalaya	562.34		191.90		391.66
24	Mizoram	1144.87	100.00	193.00	397.38	761.79
25	Nagaland	1497.62		288.00	723.17	741.79
26	Odisha	5097.83		1858.00	1561.47	3029.59
27	Puducherry	993.63		557.00	217.40	245.42
28	Punjab	3987.04			3122.88	931.92
29	Rajasthan	2046.47				1307.15
30	Sikkim	713.76	206.00	135.94		585.01
31	Tamil Nadu	10636.5	3481.80	1411.65	1743.37	9296.46
32	Telangana	3076.25		920.71	2155.54	920.85
32	Tripura	1458.11	411.06	270.00	419.57	985.88
33	Uttar Pradesh	11421.11		5367.00	2935.02	7657.15
34	Uttarakhand	3633.69	350.00	315.29	1263.39	1125.15
35	West Bengal	5590.73			3488.52	1807.06
	Total	125196.2991	12355.04	24364.76	42045.50	69829.05

** Utilisation certificates for Funds released in financial year 2015-16 are not due yet.